



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

N O T I C E

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON **22-11-2021**
i.e. **MONDAY**:

1. THE **DIVISION BENCH-I** HAS BEEN RECONSTITUTED WITH **HONOURABLE THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE DEVASHIS BARUAH.**
2. THE MATTERS LISTED BEFORE THE SINGLE BENCH OF **HONOURABLE MR. JUSTICE DEVASHIS BARUAH** ARE **DEFERRED** AND WILL BE NOTIFIED LATER ON.
3. ANY URGENT MATTERS RELATING TO THE SINGLE BENCH OF **HONOURABLE MR. JUSTICE DEVASHIS BARUAH**, MENTION MAY BE MADE BEFORE THE SINGLE BENCH OF **HONOURABLE MR. JUSTICE MANISH CHOUDHURY.**

BY ORDER

Dated, Guwahati, the 21ST of November, 2021.